## Annexure-1

Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 12/05/2023; Order dated 03/01/2024 List of creditors as on: 05/07/2024 List of secured financial creditors belonging to any class of creditors

				7	INIL	Nic	NIC.	NE NE	NE.	NE.	NE.	NIL	. NIL	2
NE NE	<b>₽</b>	NII N	Z		NE	NIII								
								Interest		·····		-		
					ç			security	***************************************					
				•	Signe III	party:	guarantee			admitted				
		-	Off		share in	related		ă	claim		claimed	receipt		
			may be set-		voting	rolated	Ailloulit	Amount	Nature of	으	Amount	Date of		
	-		auco, mac		% of	Whather	Amount	•						:
	verification	admitted	dues that	Claim							received	rece		Z
any	claim under	claim not	any mutual	contingent   any mutual					_		Details of claim	Details	Name of creditor	<u>SI.</u>
Nelliains, II	Amount of Amount of	Amount of	Amount of	Amount of Amount of			im admitted	Details of claim admitted			a fallalia	7		
Domarke if	Amount of													
(Amount in <)	_													
A					1		Carrollo pore	d Hilaliciai ci	List of secured intalicial discussions solding and any	_				



Jitender Kothari

Interim Resolution Professional of

Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024 Shah Steel Impex Private Limited (under CIRP)

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024

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